

Coord-09/1/2017-CDN-MCA
Government of India
Ministry of Corporate Affairs

5th floor, 'A' Wing, Shastri Bhawan
Dr. Rajendera Prasad Road
New Delhi-110001
Dated: 24.07.2017

OFFICE ORDER

In terms of the provisions contained in Section 19(1) of the Right to Information Act, 2005, the undermentioned Officers shall be the Appellate Authorities for the Section/work mentioned against their name.

Sr. No.	Name & Designation	Section/work
1.	Sh. Vivek Kumar Deputy Secretary	CL-VII Section
2.	Sh. Santosh Kumar Joint Director	CL-II (NR, NWR, SR & SER) Section


(Nilratan Das)

Under Secretary to the Govt. of India

To

The Officers concerned

Copy to:-

1. PSO to Secretary, MCA
2. PPS to Addl. Secretary, MCA
3. PS to DGCoA/JS(G)
4. US(AB)/DD(AT)/DD(HS)
5. SO(CL-VII)/SO(CL-II)
6. e-Governance Cell with a request to upload the Office Order under the RTI Column on the Website of this Ministry, with caption "Designation of Appellate Authority - Office Order dated 24.07.2017".